

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 2 – IA(Co. Act)40(AHM)2024  
In  
CP/3(AHM)2023

**Proceedings under Section 271-272 of Co. Act, 2013**

**IN THE MATTER OF:**

Gujarat Industrial Infrastructure Projects Ltd

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant/Provisional Liquidator : Ms. Mily Ghoshal, Advocate

For the Respondent :

**ORDER**

**IA(Co. Act)40(AHM)2024**

Let physical copy of the application be filed which is not available.

Re-list on 21.06.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**